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RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD

Registration T.A No.60 of 1987(O.Suit No.362 of 1984)

R.S. Trivedi and others Applicants.

Vs.

Central Board of Trustees,
Employees Provident Fund Organisation

New Delhi and 13 others Respondents.

CONNECTED WITH

Registration T.A No.510 of 1987(O.Suit No.382 of 1984)

Gur Prasad and 25 others Applicants.

Vs.

M.L. Jaiswal and 17 others Respondents.

Hon. D.S. Misra, A.M.

Hon. G.S. Sharma, J.M.

For judgment see our judgment of date in

T.A No.510 of 1987(O.Suit No.382 of 1984) Gur Prasad and

25 others Vs. M.L. Jaiswal and 17 others.

G.S. Sharma

Member(J)

[Signature]

Member(A)

Dated: July 4, 1989.